

Sixteenth Loksabha

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Title: Secretary-General reported the message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Specific Relief (Amendment) Bill, 2018.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-general of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 23rd July, 2018 agreed without any amendment to the Specific Relief (Amendment) Bill, 2018 which was passed by the Lok Sabha at its sitting held on the 15th March, 2018.”